

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-512**  
IB-657/ND/2021

**IN THE MATTER OF:**

Manish Aneja & Ors.

**....Applicant**

**Vs.**

Revital Reality Pvt. Ltd.

**.....Respondent**

**SECTION**

U/s 7 IBC

**Order delivered on 17.04.2023**

**CORAM:**

**SHRI P.S.N PRASAD,  
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Piyush Singh, Ms. Riddhi Jain, Advs.

For the Respondent : Mr. Ishan Dewan, Mr. Lokesh Malik, Advs.

**ORDER**

Ld. Counsel for the Financial Creditor has commenced the arguments.  
For continuation of the arguments, list the matter on **08.05.2023**.

**S/d-**  
**(DR. BINOD KUMAR SINHA)**  
**MEMBER (T)**

**S/d-**  
**(P.S.N PRASAD)**  
**MEMBER (J)**